

(c) The work will be carried on by the existing staff and no additional expenditure is anticipated.

(d) Approximately, the number of offices handling marketing functions will be 12.

Suicide by a Person in the Shah Commission Premises

404. SHRI JAGJIT SINGH ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a man committed suicide in the premises of the Shah Commission on the 13th April, 1978; and

(b) if so, what were the reasons therefor and what steps Government have taken to prevent recurrence of such situations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) Yes, Sir. One Shri Kundalik Raghu Mane S/o Shri Raghu Mane resident of Navyug Colony, near Court, Rahuri, Dist. Ahmednagar Maharashtra committed suicide by consuming some liquid on 13th April 1978 in the premises of the Shah Commission.

(b) It appears that the deceased was disturbed as no action had been taken on his complaint against a constable of P. S. Rahuri, Distt. Ahmednagar for forcible sterilization of his wife and himself. The Shah Commission of Inquiry had forwarded his complaint to the Government of Maharashtra on 22.9.77 for suitable remedial action and inquiry by an Authority to be appointed under Section 11 of the Commissions of Inquiry Act 1952. The Government of Maharashtra, however, deferred appointment of Emergency Excesses Enquiry Authority and

decided to have the complaints received by them from the Shah Commission, investigated through normal administrative channels. The Shah Commission had not received any reply from the Government of Maharashtra till 13-4-78. The Commission have decided to withdraw the complaint and are getting it investigated through its own investigating officers. Government of India have impressed upon the State Governments/Union Territories the need for prompt and impartial enquiries into the complaints forwarded by the Shah Commission.

Criminal Cases in Delhi

405. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of HOME AFFAIRS be pleased to state the total number of criminal cases (i) registered with the police, (ii) investigated by the police; and (iii) pending, in Delhi, resulting in either convictions or acquittals of the accused persons during the period from the 24th March, 1977 till date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): A statement showing the number of criminal cases registered and other details during the period from 24th March, 1977 to 27th April, 1978 is attached.

Statement

The number of cases registered during the period from 24-3-77 to 27-4-1978, investigated by the Police, Challenged, pending investigation, convicted and acquitted.

No. of cases reported	47525
Cancelled	1466
Admitted	46059
Challaned	10124
Convicted	1720